

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF UNDER REGULATION 18(12) OF SEBI  
(SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AS AMENDED OF  
FIRST FINANCIAL SERVICES LIMITED**

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Website: [www.ffslonline.com](http://www.ffslonline.com), CIN: L85100TN1984PLC011231.

The details subsequent to the completion of the Offer made vide Public Announcement ("PA") dated January 29, 2020, Corrigendum to PA dated July 18, 2020 and Letter of Offer dated July 18, 2020 is being issued by CapitalSquare Services Private Limited ("Manager to the Offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of Mr. Bhagwati Prasad Jhunjunwala ("Acquirer 1"), Mrs. Mala Jhunjunwala ("Acquirer 2") & Ms. Ruhi Jhunjunwala ("Acquirer 3") (hereinafter collectively referred to as the "Acquirers") & SkyedNetwork Private Limited ("PAC 1"), Anurodh Merchandise Private Limited ("PAC 2"), Radhasoami Resources Private Limited ("PAC 3"), BPJ Holding Private Limited ("PAC 4") & Nandlal Vyapaar Private Limited ("PAC 5") (hereinafter collectively referred to as the "Person Acting in Concert" or "PAC") to acquire 1,61,49,520 fully paid-up Equity Shares of Re.1/- each, representing 20.00% of the fully paid-up equity and voting share capital at a Price of ₹ 2.80/- Per Fully Paid Up Equity Shares ("Offer Price" of ₹1.40 Per Share Plus Interest @10% per annum i.e. ₹1.40 Per Share shall be payable to the eligible Shareholders, who are the Shareholders as on the date of violation i.e. June 02, 2010) payable in cash are as under:

- |    |  |   |  |
|----|--|---|--|
| 1. | Name of the Target Company   | : | <b>First Financial Service Limited</b>   |
| 2. | Name and Address of the Acquirer(s) including Person Acting in Concert (PAC) | : | <b>Acquirers:</b><br><b>Mr. Bhagwati Prasad Jhunjunwala.</b><br>Flat 1D, Rajagiri Residency, 125 Rukmani Lakshmipathi Road, Rajarthinam Stadium, Egmore, Chennai-600008, Tamil Nadu, India.<br><br><b>Mrs. Mala Jhunjunwala.</b><br>Flat 1D, Rajagiri Residency, 125 Rukmani Lakshmipathi Road, Rajarthinam Stadium, Egmore, Chennai-600008, Tamil Nadu, India.<br><br><b>Ms. Ruhi Jhunjunwala.</b><br>Flat 1D, Rajagiri Residency, 125 Rukmani Lakshmipathi Road, Rajarthinam Stadium, Egmore, Chennai-600008, Tamil Nadu, India.<br><br><b>PAC:</b><br><b>SkyedNetwork Private Limited</b><br>Flat 1C, Rajagiri Residency, 125 Marshalls Road, Egmore, Chennai-600008, Tamil Nadu, India.<br><br><b>Anurodh Merchandise Private Limited</b><br>9, Weston Street, 3rd Floor Unit No 318 Kolkata, West Bengal-700013, India.<br><br><b>Radhasoami Resources Private Limited</b><br>JJ Manor, 2nd Floor, 146, Rukmani Lakshmipathi Road, Egmore, Chennai-600 008, Tamil Nadu, India.<br><br><b>BPJ Holding Private Limited</b><br>Flat No.9, 4th Floor, Sri Chakra Apartments, Door No.9, Poes Road, Ist Street, Teynampet, Chennai – 600 018, India.<br><br><b>Nandlal Vyapaar Private Limited</b><br>No.2, Garstin Place, Hare Street, Kolkata, West Bengal – 700 001, India. |
| 3. | Name of Manager to the Offer   | : | <b>CapitalSquare Advisors Private Limited</b>  |
| 4. | Name of Registrar to the Offer   | : | <b>Bigshare Services Private Limited</b>   |
| 5. | Offer details  | : |  |
|    | a) Date of Opening of the Offer  | : | <b>Thursday, 23.07.2020</b>  |
|    | b) Date of Closing of the Offer  | : | <b>Tuesday, 11.08.2020</b>   |
| 6. | Details of the acquisition:  | : |  |

| Sr. No. | Particulars  | Proposed in the Offer Document | Actual               |
|---------|--|--------------------------------|----------------------|
| 1.      | Offer Price (Including interest @ 10% per annum per Equity Share for delay in i.e. Rs. 1.40/- per share) | Rs. 2.80/- per share           | Rs. 2.80/- per share |
| 2.      | Shareholding of Acquirers & PAC (No. & %) before MOU/P.A.  | NIL                            | NIL                  |
| 3.      | Shares acquired by way of MOU or market purchases (No. & %)  | NIL                            | NIL                  |

|    |   |                          |                         |                          |                           |
|----|---|--------------------------|-------------------------|--------------------------|---------------------------|
| 4. | Shares acquired in the Open Offer (No. & %)   | 1,61,49,520 (20.00%)     | 400                     |                          |                           |
| 5. | Size of the Open Offer (No. of shares multiplied by Offer Price per share)                    | Rs. 4,52,18,656/-        | Rs. 1,120/-             |                          |                           |
| 6. | Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %) | Nil                      | Nil                     |                          |                           |
| 7. | Post Offer shareholding of Acquirers & PAC (No. & %) (2+3+4+6)                                | 1,61,49,520 (20.00%)     | 400 (0.0004%)           |                          |                           |
| 8. | Pre and Post Offer shareholding of Public Shareholders (No. & %)                              | <b>Pre Offer</b>         | <b>Post Offer</b>       | <b>Pre Offer</b>         | <b>Post Offer</b>         |
|    |   | 8,07,47,600<br>(100.00%) | 6,45,98,080<br>(80.00%) | 8,07,47,600<br>(100.00%) | 8,07,47,200<br>(99.9996%) |

7. Status of the Escrow Account, whether released or not : The amount lying in Escrow Account will be released to the Acquirers in accordance with SEBI (SAST) Regulation, 1997.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Interest @ 10% per annum per Equity Share
9. Status of Investor Complaints received, if any. : Nil

The Acquirers and PAC, their directors accept full responsibility for the information contained in this Post Offer Public Announcement and also for their obligations as laid down in the Regulations.

**This Public Announcement will also be available on SEBI website at [www.sebi.gov.in](http://www.sebi.gov.in)**

**Issued by Manager to the Offer on behalf of the Acquirers & PAC:**

**Manager to the Offer:**



**MANAGER TO THE OFFER:**  
**CAPITALSQUARE ADVISORS PRIVATE LIMITED**  
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**Contact Person:** Mr. Tanmoy Banerjee  
**SEBI Registration No:** INM000012219.

Place: Mumbai.  
 Date: 05.09.2020.